

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 369 of 2020

In the matter of:

Manipal Media Network Ltd.

....Appellant

Vs.

Vishwakshara Media Pvt Ltd.

....Respondent

Present:

Appellant: Nemo.

Respondent:

ORDER

03.03.2020: There being no appearance on behalf of the Appellant, let the appeal be posted 'For Admission (Fresh Case)' on **16th March, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Shreasha Merla]
Member (Technical)

am/nn